NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 38(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12,08,2016

NAME OF THE COMPANY:

Smt. Rajni Gupta & Ors.

M/s. Sunair Hotels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION 1. Ms. Mauisha Chaudhory, . Adv. 7, Petitioner 2. MR. Himanslu Vij & Adu. _

E. ADITYA VIKRAM SINGH, Adv.] Respondent

The delay of five days in filing the rejoinder is condoned as sufficient reasons have been shown.

2. The application (i.e. CA 65/PB/2016) is disposed of.

To come up for arguments on 15.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

12th August, 2016 (P.K. Sud)